

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4900
ANSWERED ON:07.05.2012
POPULATION OF SC ST
Natarajan Shri P.R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the allocation of funds to states for Scheduled Castes (SCs) central plan is according to population-equivalent proportion;
- (b) if so, the funds allocated/released/utilised by Central Government to State Governments during each year of the last five financial years, State-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c): As per guidelines of the Planning Commission, a portion of the annual plan outlay of the State Governments, proportionate to the population of Scheduled Castes in the State, is expected to be earmarked under the Scheduled Caste Sub- Plan(SCSP).

A statement showing State-wise Annual Plan Outlay and SCSP Outlay during 2007-08, 2008-09, 2009-10, 2010-11 and 2011-12, and SCSP expenditure for the years 2007-08, 2008-09, 2009-10, 2010-11 and anticipated expenditure for 2011-12 is enclosed at Annexure.